

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-100/2022/8379/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Sangeeta Gogoi Bora,  
District & Sessions Judge,  
Dibrugarh.

Dated Guwahati the <sup>th</sup> 29 September, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJD/4226/2023 dtd. 29.09.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 29.09.2023, 30.09.2023 and 03.10.2023, alongwith station leave permission, from the morning of 29.09.2023, till the morning of 04.10.2023.** The the next seniormost Judicial Officer available at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-100/2022/8380/A, dated** , 29-09-23

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*Sd/-*